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## NOTICE

The Partnership Firm named as M/s. Mahima Enterprises with the partners (1) Shri Harish Chandra Panda, (2) Shri Purna Chandra Panda, (3) Shri Girish Chandra Panda constituted through Partnership Deed dated 20/08/2002. As Smt. Kadambini Panda and Shri Soumya Ranjan Panda having been introduced in the said partnership firm as a partner upon retirement of Shri Purna Chandra Panda and Shri Girish Chandra Panda through Reconstitution Deed dated 01/10/2021 which was registered in IGR, Odisha vide Regd. No.-2202201398 of 2022 dated 23/12/2022. Unfortunately due to death of Harish Chandra Panda on 12/01/2023 another Reconstitution Deed executed on 13/01/2023 between Smt. Kadambini Panda and Shri Soumya Ranjan Panda.

Hence business will be carried on by the firm by (1) Smt Kadambini Panda and (2) Shri Soumya Ranjan Panda.

Yours sincerely,

Date – 14/03/2024

**(Soumya Ranjan Panda)**